COURT-I

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 384 OF 2016 IN
DFR NO. 2044 OF 2016

Dated : 22nd August, 2016

Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Savita Oil Technologies Ltd. …. Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Anr. …. Respondent(s)

Counsel for the Appellant (s) : Ms. Mrinal for
Mr. Anantha Narayana M.G.
Counsel for the Respondents (s) :

ORDER

IA NO. 384 OF 2016
(Appl. for condonation of delay)

Counsel for the appellant is stated to be out of station.

List the matter on ***24.08.2016.***

(T.Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

mk/kt